# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 122 OF 2017 & IA NOs. 201, 203 & 511 of 2017

Dated: 6th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

Dakshin Haryana Bijli Vitran Nigam Ltd.			Appellant(s)
Vs. Haryana Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raheel Kohli	
Counsel for the Respondent(s)	:	Ms. Shikha Ohri for F	R-2

### <u>ORDER</u>

Issue notice on the maintainability of the appeal. Ms. Shikha Ohri takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on 17.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

Ts/kt